

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

O.A. No. 1886/99

10

New Delhi this the 14th day of April 2000

HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Kanwal Singh,  
S/o Shri Bidhambar Singh,  
R/o 342, Sector V,  
Pushp Vihar,  
New Delhi.

Applicant

(By Advocate: Shri G.S. Chauhan)

Versus

Union of India, through:

The Director,  
Intelligence Bureau,  
Ministry of Home Affairs,  
North Block,  
New Delhi.

Respondents

(By Advocate: Shri Rajeev Bansal)

O R D E R

Learned counsel for the applicant,  
Shri G.S. Chauhan, seeks permission to withdraw  
this O.A. Permission granted. O.A. is dismissed  
as withdrawn.

*A. Vedavalli*

(Dr. A. Vedavalli)  
Member (J)

\*Mittal\*